

Ceiling on Individual Income

*136. **Shri Bibhuti Mishra** : Will the Minister of Finance be pleased to state :

(a) whether Government contemplate any scheme to fix ceiling on individual income in accordance with the recommendations made by the taxation Enquiry Commission. ■

(b) if so, the main features of the scheme ; and

(c) when it will be implemented ?

The Minister of Finance (Shri C. D. Deshmukh) : (a) to (c). The recommendation in question is among the recommendations on which Government have yet to take a decision.

श्री बिभूति मिश्र : क्या सरकार को पता है कि विभिन्न स्टेटों में लैण्ड्स के ऊपर सीलिंग हो गई है, और इस को देखते हुए काफी हल्ला हो रहा है कि इनकमों की भी सीलिंग सरकार प्रबलित करे ?

श्री सी० डी० बेशमुख : यह तो मुझे नहीं मालूम कि इस प्रकार की मांग सब प्रदेशों में है ।

श्री बिभूति मिश्र : विभिन्न स्टेटों, जैसे बिहार, में जमीन की सीलिंग हो गई है कि प्लैन्स में ३० एकड़ जमीन एक व्यक्ति के पास रहेगी और पहाड़ों में ५० एकड़ । जब सरकार ने जमीन की सीलिंग कर दी है तो, जैसा कि प्लैनिंग कमिशन का आइ-रेकेशन भी है, क्या सरकार आमदनी की भी कोई सीलिंग करने जा रही है ?

श्री सी० डी० बेशमुख : वह तो मैं ने कह दिया कि उस के ऊपर अभी निर्णय लेना है ।

श्री बिभूति मिश्र : मैं जानना चाहता हूँ कि इस के लिये सरकार कब तक निर्णय लेगी क्योंकि ८० फी सदी आदमियों में काफी तहलका मचा हुआ है ।

Mr. Speaker : It is an opinion expressed; it is not a question.

Shri M. S. Gurupadaswamy : May I know whether the Finance Minister would consider that the Taxation Inquiry Committee Report should be discussed in Parliament before they take any decision on this matter?

Shri C. D. Deshmukh : I do not consider that step to be necessary.

Archaeological Excavations

*107. **Shri Radha Raman** : Will the Minister of Education be pleased to state :

(a) the number of excavations undertaken by the Department of Archaeology during the first half of current fiscal year ; and

(b) the number of cases in which the excavation work has been completed and the number of cases where it still continues ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Shri Radha Raman : May I know how long it will take to get this information and whether the hon. Parliamentary Secretary will be able to tell us as to where these excavations are being done at the present moment Statewise ?

Dr. M. M. Das : For carrying out the activities of the Archaeological department, the whole country has been divided into several zones. Each zone has been placed under a Superintendent. These Superintendents send their reports annually to the headquarters in Delhi. When we received this question, we asked the Superintendents to send their replies. They have not yet sent their replies. As soon as we get the reply, we will place it on the Table of the House.

Shri Shree Narayan Das : In view of the fact that several zones have been set up, may I know whether there are any standing instructions as to the period within which they have to submit the reports ?

Dr. M. M. Das : I have already said that the Superintendents of these zones submit their reports to the headquarters annually.

Shri B. S. Murthy : In view of the fact that there are a number of Buddhist remains in Andhra like Amravathi and Srikakulam, may I know whether a separate zone would be created to make the necessary investigations into the matter.

Dr. M. M. Das : No special zone would be created, nor is there any necessity for any special zone. These matters are looked into as a matter of routine.

Shri Bansal : Is it not a fact that all these zones are working directly under the Ministry of Education, and if it is so, what difficulty is there in the Government getting report from day to day ?